

state:

(a) whether Government have any plan to improve conditions of the Hilly Check Posts on West Bengal-Bangladesh border in the district of West Dinajpur in West Bengal which are very unsatisfactory though enough space for new structures is available for improvement;

(b) if so, when it is going to be taken up; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES, PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir. No proposal has been received from Government of West Bengal in this connection.

(b) and (c). Do not arise.

#### **SC/ST Representation in Armed Forces**

5372. SHRI GANGA RAM: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any reservation for SC/STs in armed forces;

(b) if not, the reasons therefor;

(c) whether the system of naming the battalions on caste lines still prevails; and

(d) if so, whether Government propose to do away with this system?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). Recruitment is open to all

sections of society in all parts of the country, irrespective of caste, creed or religion, provided they satisfy the laid down physical, medical and educational standards. There is no reservation in the Armed Forces for any community whatsoever and no discrimination is made against any person belonging to any community.

(c) and (d). After independence, it has been considered policy of the Government not to raise any regiment based on caste, creed, region, religion etc. The existing regiments based on caste and creed are of pre-Independence era and their names are being retained for historical reasons. At present there is no such proposal to do away with this system.

#### **Dynamite Sticks found in Okhla**

5373. SHRI V. SOBHANADREESWARA RAO:  
SHRI HAFIZ MOHD. SIDDIQ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several dynamite sticks were found near the railway track in Okhla area on 4th July, 1987;

(b) if so, whether any investigations have been made into this incident; and

(c) if so, the outcome of this investigation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Some explosive sticks were found lying on the railway track near Okhla tank on 3.7.1987.

(b) and (c). A case has been registered

and is under investigation.

**Assistance to SCs/STs through  
Police Authorities**

5374. SHRI VIRDHI CHANDER JAIN:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) whether Union Government have  
issued fresh special instructions to the State  
Governments to provide special assistance  
through police authorities in the cases of  
Scheduled Castes and Scheduled Tribes;

(b) if so, the details thereof;

(c) whether these instructions are not  
being followed by State Governments spe-  
cially Rajasthan, Gujarat, Uttar Pradesh  
Governments;

(d) if so, the action taken or proposed to  
be taken by Union Government in the matter;  
and

(e) whether Union Government have  
any monitoring cell in this regard; if so, the  
details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES, PENSIONS AND MINIS-  
TER OF STATE IN THE MINISTRY OF  
HOME AFFAIRS (SHRI P. CHIDAMBA-  
RAM): (a) With a view to effectively dealing  
with crimes against Scheduled Castes by  
non-Scheduled Castes comprehensive  
guidelines were communicated to the State  
Governments in April, 1980. After a detailed  
review, a revised set of guidelines were  
communicated in April, 1985;

(b) A copy of the guidelines issued on  
15th April, 1985 is laid on the table of the  
House [Placed in library. See No. LT-4911/  
87]

(c) The Government of India have not  
received any report in this regard.

(d) Does not arise.

(e) The Ministry of Welfare looks after  
all matters pertaining to Scheduled Castes  
and Scheduled Tribes.

**Filling up of Seats in Internal  
Security Academy at Abu**

5375. SHRI D. B. PATIL: Will the  
Minister of HOME AFFAIRS be pleased to  
state:

(a) whether it is a fact that seats in  
Internal Security Academy at Abu are not  
being filled in full for last three years; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES, PENSIONS AND MINIS-  
TER OF STATE IN THE MINISTRY OF  
HOME AFFAIRS (SHRI P. CHIDAMBA-  
RAM): (a) and (b). The Internal Security  
Academy at Mt. Abu conducts training  
courses for personnel of Central Police  
Organisations and State Governments.  
Whereas the training seats are fully utilised  
in the courses exclusively run for CRPF  
personnel, there is sometimes a shortfall in  
attendance in other courses. Efforts are  
constantly made to ensure full utilisation of  
the available training capacity.

**Use of Chinese Arms by Extremists**

5376. SHRI BRAJA MOHAN MO-  
HANTY: Will the Minister of HOME AF-  
FAIRS be pleased to state:

(a) whether Government are aware if at  
the terrorists in Punjab are using Chinese  
sub-machine guns which can fire 700  
rounds per minute;